

**केन्द्रीय विद्युत विनियामक आयोग**  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Phone: 011-23353503; fax-23753923

To

Date: 26.9.2023

Director (Technical),  
Indraprastha Power Gen. Co. Limited, (PPCL),  
Pragati-III 1371 MW Power Plant,  
"Himadri" Corporate Office,  
Rajghat Power House Complex,  
New Delhi-110002.

**Subject: Request for time extension in Petitions No. 361/GT/2020 & 376/GT/2020  
-reg.**

Ref: Your request letters dated: 11.9.2023 & 13.9.2023;

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Sir,

With reference to your request letters dated 11.9.2023 & 13.9.2023 on the above subject, I am directed to inform that your request for extension of time for filing additional information has been granted and the same is extended till **11.10.2023**, after serving the same to the Respondents.

2. The Respondents to file their reply on or before **25.10.2023** after serving copy to the Petitioner, who may file its rejoinder, if any, by **31.10.2023**. The due dates for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

3. The matter shall be listed for hearing on **8.11.2023**.

Yours sincerely,

*Sd/-*  
**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:  
All Respondents